



NATIONAL COMPANY LAW APPELLATE TRIBUNAL
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI,
TAMILNADU.

Dated: 21th December, 2022

NOTICE

Please take notice that the following matter listed on 21.12.2022 in the Chennai Bench will not be taken up. The next date will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App (AT) (Ins) No. 323 of 2021 & I.A. No. 667,668&669/2021 And batch cases	Giriraj Enterprises Vs Regen Powertech Pvt Ltd&Anr	M/s Viruksham Legal	Mr.A.G. Sathyanarayana- R1, Mr.B.Dhanraj

By order of Hon'ble Chairperson

-Sd/-

Registrar